

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI G.G.BHANSALI  
CIVIL CAUSE LIST OF DATE 30.07.2020.  
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	<b>SU 3431/07</b>	Krishnakumar Jivram Thakkar v/s MCGM and Anr.	Judgment	Nandu Pawar	
2	<b>SU 3440/07</b>	Atul Motiram Thakkar v/s MCGM and Anr.	Judgment	Nandu Pawar	
3.	<b>SU 2577/13</b>	Usha Bharat Gaikwad v/s MCGM	NM Hearing	V.T. Dubey	
4	<b>SU 2578/13</b>	Eknath Vithhal Mhaismale v/s BMC	NM Hearing	V.T. Dubey	
5	<b>SU 2579/13</b>	Gangadhar Sunkappa Arote v/s BMC	NM Hearing	V.T. Dubey	
6	<b>SU 2797/13</b>	Janardhan Rawool v/s Vijay A. Rawool and anr.	NM Hearing	Rajendra Yadav	
7	<b>SU 1423/16</b>	1. Mohd. Kalimul Haque. 2. Dilip Ramdayal Sharma. 3. Vijaykumar Ramchandra Dhage 4. Jalil Rashid Khan v/s 1. M/s. Rajdeep Associates Builder 2. MCGM.	NM hearing	S.K. Dubey	
8	<b>SU 76/17</b>	1. Smt. Amita Rajendra Chauhan 2. Smt. Hira Rajesh Gupta v/s MCGM	NM hearing	B.P. Shukla	

**Sheristedar  
(C.R. 11)**